

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 4176
TO BE ANSWERED ON- 27/03/2023

PM JANJATIYA VIKAS MISSION

4176. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has launched Pradhan Mantri Janjatiya Vikas Mission in the country and if so, the details thereof and the aims and objectives of this Mission;
- (b) whether the said Mission is formulated by merging of various existing schemes and if so, the details thereof;
- (c) the number of extremely backward tribal dominated districts targeted under this Mission; and
- (d) the estimated number of tribes in remote areas of the country, including Gujarat, who would be provided employment opportunities under this Mission?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT RENUKA SINGH SARUTA)

(a) to (b): Since 2013-14, Ministry of Tribal Affairs was implementing two Schemes namely (i) 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP' and (ii) 'Institutional Support for Development and Marketing of Tribal Products' with the objective of providing safety net to Forest Dwelling Scheduled Tribe MFP gatherers and also to provide them livelihood opportunities through value addition and marketing of tribal produce / products. Later on, based on the recommendations of NITI Aayog and Group of Ministers (GoM) for "Skill Development and Employment generation", the said two schemes were revamped and merged into a new scheme 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' with effect from the financial year 2021-22.

The aims and objectives of the PMJVM scheme is to promote livelihood through income generation / augmentation activities for overall socio-economic development of tribal communities in the following ways:

- a. Increasing productivity and profitability of disadvantaged tribal households and generation of multiple livelihood opportunities through diversification and integration of production system.

- b. Building capacity of STs and other traditional forest dwellers as individuals or as members of VDSHG, VDVKs or VDPEs.
- c. Providing enabling environment to enhance access of tribal forest gatherers to minor forest produce (MFP) and for value addition of MFPs for optimization of forest based sustainable livelihood;
- d. Encouraging and facilitating farm / non-farm enterprise development focused towards traditional and other skills of the tribal people and diversification of products/skills to meet the demand of the larger economy through sustainable and environment friendly practices.
- e. Facilitating appropriate linkages to help the tribal entrepreneurs to access finance, capacity building opportunities, acquire quality and other certifications, technological upgradation and related aspects.
- f. Providing market support through direct procurement by TRIFED or through other marketing mechanisms for tribal products / produce to facilitate income augmentation. Branding and promotion of such products / produce would be a part of this exercise.
- g. Promoting and strengthening institutional capacity of various stakeholders including TRIFED to work effectively for achieving the objectives of the scheme.

(c) to (d): The PMJVM scheme covers the entire notified Scheduled Tribes population of all the States and Union Territories including Gujarat to facilitate their livelihood and employment opportunities.
